

**Recommendations of Ashok Chawla Committee on allocation of
natural resources**

*558. SHRI M.P. ACHUTHAN : Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Ashok Chawla Committee, set up in early 2011 to suggest a transparent and corruption free process for allocation of natural resources, has submitted its report in May, 2011 and was accepted by the GoM in October, 2011; and

(b) if so, the details of the main recommendations made therein and the measures being taken to implement the recommendations in the allocation of natural resources thereafter?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) The Group of Ministers (GoM) on Measures that can be taken by the Government to tackle corruption, in its meeting held on 16th June 2011, had considered the Report of Committee on Allocation of Natural Resources (CANR) and directed that the Report may be examined by the Committee of Secretaries (COS). All the 81 recommendations of the CANR were examined by the Committee of Secretaries, in its meetings held on 14th July, 2011, 9th August, 2011 and 29th September, 2011.

The GoM in its meetings held on 30th September, 2011 and 22nd February, 2012 has accepted 69 recommendations of the CANR. One recommendation was not accepted by the GoM. Eleven Recommendations of CANR are still under consideration.

(b) The details of recommendations made in the Report of the CANR is [See Appendix 225 Annexure No. 35]. Implementation of the CANR recommendations will be done by the concerned Ministries after obtaining due approvals.

Definition of poverty line

*559. SHRI UPENDERA KUSHWAHA : Will the Minister of RURAL DEVELOPMENT be pleased to state?

(a) the definition being used by Government to define the poverty line for providing funds under different centrally sponsored schemes;

(b) whether Government has commenced the BPL Survey to identify the exact number of persons living below poverty line in this country as on date;

(c) if so, the details thereof;

(d) whether Government has any data regarding the number of families moved from BPL to APL during the last five year; and